

an>

Title: Need to give instruction to NLC to restore electricity connection and provide other essential amenities to the people living in huts in Mandharakuppam.

SHRI M. CHANDRAKASI (CHIDAMBARAM): Hon. Deputy Speaker, I wish to draw the attention of the hon. Minister of Coal to the problems faced by 800 families residing in hutments on NLC's land coming under my Chidambaram Parliamentary Constituency.

These 800 families belong to contract workers and retired employees of NLC and they are living in hutments near NLC employees' quarters. They have been living there for 15 to 25 years in the Mandharakuppam region of Neyveli-2 Township in Periyar Nagar, Thiruvalluvar Nagar, ITI Nagar, Shivaji Nagar, Paattaiyar Colony and Anna Nagar area. NLC provided essential amenities including electricity connection to 100 huts in Mandharakuppam in 1963. As per the agreement reached with the workers unions in June 2012, 1000 more huts have been provided with electricity connection and other facilities in Thideerkuppam area.

In the recent extremely heavy rains and floods in Tamil Nadu, people are affected very badly and have lost their belongings. Hon. Chief Minister of Tamil Nadu *Puratchi Thalaivi Amma* has taken extraordinary efforts to mitigate the problems of the flood ravaged people in Tamil Nadu.

NLC too has social responsibility to provide them adequate and immediate support in this grim situation and should not forget the contribution of those workers to NLC. I, therefore, urge the hon. Minister of Coal to take urgent action to give appropriate instruction to the officials of NLC to restore electricity connections and provide other essential amenities to the people living in huts in the Mandharakuppam region of Neyveli-2 Township.